

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

Friday, this the 4th day of September, 2020

TA No. 61/732/2020
MA No.61/956/2020
WPC 2580/2019

HONBLE MRS AJANTA DAYALAN, MEMBER (A)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

Naeem-ul-Nissa, aged 51 years, W/o Sheikh Naseem Mehmood, R/o Near District Hospital, Poonch (J&K).

...Applicant

(By advocate: Mr. Sarfraz Hamid Rather)

Versus

1. State of Jammu and Kashmir through Commissioner-cum-Secretary to Government Social Welfare Department, Civil Sectt. Srinagar/Jammu.
2. State Mission Director, ICDS, J&K Srinagar/Jaummu.
3. District Programme Officer, ICDS Poonch.
4. Mrs Anjum Ganie W/o Shamim Ahmed, R/o Kishtwar.

...Respondents

(By advocate: Mr. Amit Gupta)

ORDER (Oral)

By RAKESH SAGAR JAIN, MEMBER – J

Learned proxy counsel for the applicant submits that the TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

**(Rakesh Sagar Jain)
Member (J)**

**(Ajanta Dayalan)
Member (A)**

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